

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1436 of 2019

IN THE MATTER OF:

Living Consumer Products Private Limited **...Appellant**

Vs

Play Games 24X7 Private Limited **....Respondent**

Present:

For Appellant: **Mr. Abhijeet Sinha, Mr. Rohit Ghosh, Mr. Saikat Sarkar, Ms. Raveena Rai and Mr. Prateek Kumar, Advocates.**

For Respondent: **Dr. U.K. Choudhary, Sr. Advocate along with Mr. Rajeev Kumar, Mr. Dhruv Gupta, Mr. Arnav Behari and Mr. Mahesh Agarwal, Advocates for Respondent.**

ORDER

28.01.2020 Heard learned Counsel for both the sides. Parties may file their respective brief Written Submissions, not more than three pages, by 31.01.2020. **Reserved for judgment.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)